## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA

## **UNSTARRED OUESTION NO.4849**

TO BE ANSWERED ON THE 31<sup>ST</sup> MARCH, 2017 **EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME** 

## 4849. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether empanelled hospitals in the Ex-servicemen Contributory Health Scheme (ECHS) are withdrawing from the scheme;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received complaints from Ex-servicemen regarding non-admission of patients by hospitals demanding advance payments; and
- (d) if so, the details thereof and the action taken by the Government against such hospitals?

## A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रारायमं ी

(डा. स्भाष भामरे)

- (a) & (b): Yes, Madam. Some empanelled hospitals have stopped providing services in the recent past citing reasons of delayed payments, excessive deductions and low CGHS rates. 384 empanelled facilities have not renewed Memorandum of Agreement with ECHS till date. 69 empanelled facilities have rejoined after establishment of online billing system by ECHS.
- (c) & (d): Yes, Madam. Actions like issuance of show cause notice, issuance of 'stop referral' pending investigations have been carried out against such defaulting hospitals. The hospitals have refunded the amount in most of the cases. Details of action taken against the hospitals are as under:

(i)	Disempanelled	-	01
(ii)	Stop Referral	-	25
(iii)	Panel Deductions	-	02
(iv)	Warnings	-	04

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